

SHRI N.V.N. SOMU: This is mere election propaganda. We are walking out.

MR. SPEAKER: The hon. Member is not allowed.

*(Interruptions)***

Shri N.V.N. Somu and Dr. A. Kalanidhi then left the House.

DR. S. JAGATHRAKSHAKAN: This is merely an election Budget. We are walking out of the House.

Dr. S. Jagathrakshakan and some other hon. Members then left the House.

12.26 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (TAMIL NADU), 1988-89

[English]

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of State of Tamil Nadu for 1987-88.

12.26 1/2 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 16th March, 1988 agreed to the following amendments made by the Lok Sabha at its sitting held on the 2nd March, 1988, in the Authorised Translations (Central Laws) Amendment Bill, 1987:

Enacting Formula

1. Page 1, line 1,4

for "Thirty-eighth" substitute "Thirty-ninth"

2. Page 1, line 4,4

for "1987" substitute "1988".

12.27 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Hundred and Seventh Report

SHRI AMAL DATTA (Diamond Harbour) I beg to present the Hundred and Seventh Report (Hindi and English versions) of the Public Accounts Committee on Tea Board.

12.27 1/2 hrs.

STATEMENT RE: ILLEGAL STRIKE BY DELHI TRANSPORT CORPORATION EMPLOYEES

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I would like to apprise the House about the situation in Delhi created by the Strike in Delhi Transport Corporation. Seven trade Unions in the Delhi Transport Corporation had on 18.2.1988 and 19.2.1988 served strike notices on the Management that they would go on an indefinite strike w.e.f. 17.3.1988 to press their demands for extending the recommendations of the Fourth Pay Commission to the DTC employees. I regret to state that despite the efforts by Government, the Unions have persisted in their ill-advised move.

As the Honourable Members are aware, there are about seventy-three public sector undertakings having Central Government's D.A. pattern for their employees. DTC is